

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO. 224 OF 1998

Applicant(s) Umar Daraz

Respondent(s) 001 & 002

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry

Order of the Tribunal

19-2-99

None present for the applicant.

On going through the order sheets, we find that neither the applicant nor his Advocate was present on 1st January, 99 and 7th January, 99. It appears that the applicant has no interest in pursuing the case. The case is, therefore, dismissed in default for non prosecution.

Gopal Singh
Gopal Singh
Adm. Member

A. K. MISRA
A. K. MISRA
Judl. Member

copy of
order sent
to pet by

regd AD

Wdlt No 66

25-2-99

clt

rec

25/2/99

copy of record
sent to attached
in 4th
set me
25/2/99

Part II and III destroyed
in my presence on 27-6-06
under the supervision of
section officer (I) as per
order dated 16-1-06

Section Officer (Record)